RTI Annual Return Information System

Quaterly Return Form

Public Authority: National Human Rights Commission

Quarter: 3rd Quarter (Oct-Dec)2024-2025

* Block I (Details about the requests and appeals)

			Progress during Quarter						
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals			
Requests	2	11	359	21	0	346			
First Appeals	2	N/A	53	N/A	0	54			
		Total no. Of	CAPIOs designated	Total no. Of	CPIOs designated 21	Total no. Of AAs designated			

^{*} Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2295	1484	0	0

^{*} Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)									Section				
а	b	С	d	е	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0
4													<u> </u>

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	https://nhrc.nic.in/sites/default/files/RTI_Trar 2024_22012025.pdf
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	2025-01-29
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	https://nhrc.nic.in/sites/default/files/RTI_Trar 2024_22012025.pdf
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	2025-01-20

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Submit	Quarterly	Returns							
Year	*			2024-2025	j			~	
Quar	terly Retur	n*		2nd Quarte		▼			
		RT	Annua	l Return Inf	ormation Sy	rstem			
			Q	uaterly Reti	ırn Form				
Public Aut	hority : Nat	ional Human R	ights Co	mmission					
Ministry Na	ame : Depa	rtment of Hom	е						
Quarter : 2	nd Quarter	(July-Sept)202	24-2025						
* Blocki (De	etails about t	he requests and	appeals)						
					Progress	during	Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Quarte cases tr	ed during the er(including ransferred to the PAs)	No. of Cases transfered to other PAs u/s 6(3)	reque	sions Where ests/appeals rejected	Decisions V requests/ap replied	peals
Requests	15	44	400		33	0		424	
First Appeals	1	N/A	18		N/A	0		17	
		Total no. Of 0	CAPIOs o	designated	Total no. Of	CPIOs	designated	Total no. Of designat	
£		0			21			4	
* Block II (D	etails about	fees Collected,po	enalty imp	posed and disc	ciplinary action	taken)			
Collected	ation Fee (in Rs.) u/s (1)	Addl. F Collected(i u/s 7(n Rs.)	Recove	lty Amount red(in Rs.) as by CIC u/s 20(disciplina	Cases where ary action tak y Officer u/s 2	en
2025		154		0			0		\$
* Block III (E	Details Of var	ious provisions c	of section	8 while rejecti	ng the requeste	ed infor	mation)		
		No. Of times v	Maria Maria	ovisions were i	nvoked while re	ejecting	requests		
Section 8(i)			2			S	Section	

other

0

11

0

24

* Block IV (Details R	egarding Manda	atory Disclosures)	
	100	under Sec. 4(1)(b) posted ablic Authority?	on
	Yes	~	
B. Last Date of up Section 4(1)b	dating of Mand	datory disclosure under	
	OM No. 1/6/20	e been audited by third par 011-IR dated 15-04-2013?	
	.No	•	
D. Date of audit of (Format dd/mm/yy		sclosures under Sec. 4(1)(b)

Submit

Reset

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Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)

2024/10/28	
Remarks	
Remarks	

Submi	t Qu	arterly	y Ret	urns
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Year*	2024-2025	~
Quarterly Return*	Ist Quarter (April-June)	~

RTI Annual Return Information System

Quaterly Return Form

Public Authority: National Human Rights Commission

Ministry Name: Department of Home

Quarter : Ist Quarter (April-June)2024-2025

* BlockI (Details about the requests and appeals)

				Progress d	uring Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeal replied	
Requests	4	17 ‡	705	22	3	686	
First Appeals	0	N/A	63	N/A	0	62	
			f CAPIOs designated		CPIOs designated	Total no. Of AAs designated	
		0		21		4	

* Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2070	43382	0	0

^{*} Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section	n 8(i)											Section	
а	b	С	d	е	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

* Block IV	(Details	Regarding	Mandatory	Disclosures
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A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority?

Yes v

Provide the detail/URL of webpage, where the disclosure is posted (max 150 chars)

https://nhrc.nic.in/rti-act-2005

B. Last Date of updating of Mandatory disclosure under Section 4(1)b			2024/07/31	
C. Has the Mand	datory Disclosure be No. 1/6/2011-IR date	een audited by third party as per ed 15-04-2013?	Provide the detail/URL of we report is posted (ma	bpage,where the Audit
	Yes	~	https://nhrc.nic.in/r	ti-act-2005
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)			2024/07/31	

Submit

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